

The Minister of Industries (Shri Kanungo): (a) and (b). A statement showing the amounts sanctioned so far to the Bihar Government for various schemes for the development of handloom industry and the amounts spent is attached. [See Appendix VIII, annexure No. 35.]

Grant to Bihar

774. Thakur Jugal Kishore Sinha: Will the Minister of Irrigation and Power be pleased to state the extent to which the loans and subsidies, granted to the Bihar Government for irrigation purposes during the past three years, have been utilized by the State Government year-wise?

The Deputy Minister of Irrigation and Power (Shri Hathi): The information is being collected and will be laid on the Table of the Lok Sabha.

Claims

**775. { Shrimati Subhadra Joshi:
Shri Bhagwat Jha Azad:**

Will the Minister of Rehabilitation be pleased to state:

(a) the number of claimants whose verified claims are:—

(i) below Rs. 2,50,000, and

(ii) above Rs. 2,50,000; and

(b) the amount expected to be paid in respect of the above categories under Rule 16 (Appendix VIII) of the Displaced Persons Compensation and Rehabilitation Rules, 1955?

The Deputy Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be laid on the Table of the Sabha in due course.

Exhibitions, Trade Centres and Show Rooms

776. Shri M. Islamuddin: Will the Minister of Commerce and Industry be pleased to state the expenditure incurred for participating in Exhibitions, Trade Centres and Showrooms abroad in the years 1953-54 and 1954-55?

The Minister of Commerce (Shri Karmarkar): The information is being collected and will be laid on the Table of the House as soon as possible.

Films on Five Year Plan

777. Shri Deogam: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of films produced in connection with the Five Year Plan during 1954-55;

(b) the names of the regional languages in which they are produced;

(c) whether they are supplied to the State Governments for exhibition through their mobile vans; and

(d) whether the State Governments have sufficient number of mobile vans for publicity in rural areas?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Seven.

(b) Assamese, Bengali, Gujarati, Kannada, Kashmiri, Malayalam, Marathi, Oriya, Punjabi, Tamil and Telugu, besides Hindi.

(c) Yes, Sir.

(d) The number of vans with the State Governments is considerable but it is proposed to increase them in the next plan.

Houses in Patel Nagar

778. Shri M.S. Gurupadaswamy: Will the Minister of Rehabilitation be pleased to state:

(a) the actual cost of two-roomed and three-roomed houses built in South, East and West Patel Nagar, New Delhi;

(b) whether it is a fact that the cost varies from house to house and colony to colony;

(c) whether Government have fixed any price for selling those houses to displaced persons;

(d) whether it is a fact that the price fixed for a three-roomed house in East Patel Nagar is less than the price of a two-roomed house in South Patel Nagar; and

(e) if so, the reasons therefor?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Actual cost not yet finalized.

(b) Yes; the cost of houses varies from group to group and colony to colony.

(c) No, the houses were to be sold on actual cost upto 23-4-53, and thereafter by auction to the highest bidder.